

- (v) MoU on cooperation in pharmaceuticals executed between Pharmaceuticals Export Promotion Council of India (Pharmexcil) and China Chamber of Commerce for Import and Export of Medicines and Health Products (CCCMPHIE) in August, 2018.
- (vi) Help Desk set up in Pharmexcil and CCCMPHIE to help companies from both sides in finding the right partners for their business ventures.
- (vii) Under the India-China Strategic Economic Dialogue (SED) being co-chaired by Niti Aayog from Indian side, a joint working group on pharmaceuticals has been set up by Department of Pharmaceuticals and the first meeting happened on 7th May, 2019 at Beijing wherein the issues impacting market access were raised by the representative of DoC for the consideration of Chinese authorities.
- (viii) A one-day workshop on regulatory systems in the pharma sector was jointly organized by National Medical Products Administration (NMPA, erstwhile CFDA) and Central Drugs Standard Control Organisation (CDSCO) for the benefit of pharmaceutical companies on 21st June, 2019 in Shanghai, China.

Implementation of MGNREGA in all the States

2354. SHRI MANAS RANJAN BHUNIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Central Government, with the help of all State Governments, is successfully implementing MGNREGA in all the States;
- (b) if so, the amount of money allocated and spent by different States in 2017-18, 2018-19, 2019-20 till May and the rank of West Bengal; and
- (c) the number of man days which were created by different States in 2017-18, 2018-19, 2019-20 till May and the rank of West Bengal?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):

(a) Yes, Sir.

(b) The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment scheme. Hence, no State/UT-wise allocation of funds is made. States/UT-wise central fund released and expenditure reported by States/UTs including West Bengal under MGNREGA in Management Information System (MIS) during the last two years and the current FY 2019-20 (as on 09.07.2019)

is given in Statement-I (*See* below). As per MIS, highest expenditure has been reported in West Bengal under MGNREGA during FY 2017-18.

(c) State/UT-wise details of persondays generated under MGNREGA including West Bengal during the last two years and the current FY 2019-20 (as on 09.07.2019) is given Statement-II (*See* below). As per MIS, highest persondays generated have been reported in West Bengal under MGNREGA during FY 2017-18 and FY 2018-19.

Statement-I

Central fund released under MGNREGA

(₹ in lakh)

Sl. No.	States/UTs	2017-18#	2018-19§	2019-20 (09.07.2019)
1	2	3	4	5
1.	Andhra Pradesh	512763.00	671458.36	388883.91
2.	Arunachal Pradesh	20679.65	19800.64	10756.62
3.	Assam	112366.54	105037.23	73632.77
4.	Bihar	246888.44	289194.25	147315.50
5.	Chhattisgarh	289885.21	308997.05	136990.33
6.	Gujarat	82505.07	106079.98	41756.28
7.	Haryana	30140.64	35625.15	9278.54
8.	Himachal Pradesh	58684.46	78034.36	18818.30
9.	Jammu and Kashmir	125417.69	79334.12	75829.87
10.	Jharkhand	135264.57	154629.50	43408.98
11.	Karnataka	295632.54	304975.56	196212.96
12.	Kerala	185406.40	235473.91	177203.49
13.	Madhya Pradesh	376889.92	470364.71	195539.72
14.	Maharashtra	185828.74	201918.84	72086.97

1	2	3	4	5
15.	Manipur	15778.89	28698.66	18142.18
16.	Meghalaya	87060.44	79654.70	22726.87
17.	Mizoram	20081.04	40288.92	22408.46
18.	Nagaland	110492.88	19560.20	24275.77
19.	Odisha	219834.66	222418.39	51437.81
20.	Punjab	61895.86	60000.32	34775.20
21.	Rajasthan	472828.41	549230.58	342299.43
22.	Sikkim	10571.15	9762.58	1678.84
23.	Tamil Nadu	583166.13	498193.66	231733.11
24.	Telangana	253920.33	297094.62	136092.49
25.	Tripura	40440.50	44462.89	18407.00
26.	Uttar Pradesh	369177.65	547575.02	178915.54
27.	Uttarakhand	71685.06	61194.75	14070.97
28.	West Bengal	592702.95	737344.61	394896.97
29.	Andaman and Nicobar Islands	966.07	761.93	186.98
30.	Dadra and Nagar Haveli	0.00	484.00	0.00
31.	Lakshadweep	26.71	15.97	11.91
32.	Puducherry	1569.03	1475.36	106.35
33.	Goa	56.05	48.83	144.28
TOTAL		5570606.68	6259189.65	3080024.41

#Including ₹ 136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.

\$Including ₹156046.92 lakh of failed transactions during financial year 2018-19.

Sl. No.	States/UTs	*Expenditure (₹ in lakh)		
		2017-18	2018-19	2019-20 (09.07.2019)
1	2	3	4	5
1.	Andhra Pradesh	643113.9	831418.1	282213.43
2.	Arunachal Pradesh	22597.85	21350.08	374.87
3.	Assam	153079.3	133845.7	50527.2
4.	Bihar	293103.8	320454.6	99967.47
5.	Chhattisgarh	331079.8	305092.1	117162.29
6.	Goa	287.41	27.67	0.67
7.	Gujarat	89320.16	109577.1	37450.91
8.	Haryana	31906.33	36544.86	8282.8
9.	Himachal Pradesh	56794.44	84946.96	15761.84
10.	Jammu and Kashmir	116973.5	86203.98	38154.63
11.	Jharkhand	152925	152134.9	43313.51
12.	Karnataka	300029.2	360462.8	192840.35
13.	Kerala	190188.9	298313.8	50861.44
14.	Madhya Pradesh	425411.9	540397.8	158757
15.	Maharashtra	230809.5	238921.7	65904.65
16.	Manipur	19507.03	29382.94	9484.93
17.	Meghalaya	113471	91334.18	13925.99
18.	Mizoram	21227.89	49303.81	15687.11
19.	Nagaland	96963.81	24368.15	7940.94
20.	Odisha	250406.5	231565.8	62522.86
21.	Punjab	63817.59	66980.3	21172.51

1	2	3	4	5
22.	Rajasthan	513822.2	568183.6	253484.99
23.	Sikkim	12460.87	9453.49	1811.31
24.	Tamil Nadu	635476.9	576646.4	162196.89
25.	Telangana	278474.9	318504.1	122891.7
26.	Tripura	46645.36	55521.87	18960.07
27.	Uttar Pradesh	450298	583226.6	117870.99
28.	Uttarakhand	69243.73	63322.31	8903.9
29.	West Bengal	791314.5	772939.2	110398.97
30.	Andaman and Nicobar Islands	417.31	566.43	108.54
31.	Lakshadweep	21.22	24.22	0.35
32.	Puducherry	1450.35	1573.15	255.15
Total		6402639.94	6962588.48	2089190.26

*includes State share.

Source: www.nrega.nic.in.

Statement-II

State-wise persondays generated under MGNREGA including West Bengal during the last two years and the current FY 2019-20 (as on 09.07.2019)

(₹ in lakh)

Sl. No.	States/UTs	Persondays generated (in lakh)		
		2017-18	2018-19	2019-20 (as on 09.07.2019)
1	2	3	4	5
1.	Andhra Pradesh	2120.92	2464.20	1270.66
2.	Arunachal Pradesh	42.80	68.70	6.69
3.	Assam	480.86	534.14	233.29

1	2	3	4	5
4.	Bihar	817.20	1234.36	495.48
5.	Chhattisgarh	1199.29	1386.06	624.37
6.	Goa	0.99	0.15	0.01
7.	Gujarat	353.09	419.61	166.89
8.	Haryana	90.37	77.90	12.05
9.	Himachal Pradesh	220.06	285.20	69.51
10.	Jammu and Kashmir	370.90	370.87	31.90
11.	Jharkhand	592.74	536.66	232.05
12.	Karnataka	856.99	1045.91	403.86
13.	Kerala	619.59	975.26	139.37
14.	Madhya Pradesh	1622.46	2029.93	696.27
15.	Maharashtra	825.32	846.01	259.37
16.	Manipur	61.25	117.39	5.54
17.	Meghalaya	291.88	342.15	20.31
18.	Mizoram	144.38	181.22	65.95
19.	Nagaland	200.03	132.92	11.50
20.	Odisha	922.11	830.86	226.42
21.	Punjab	223.11	204.47	62.72
22.	Rajasthan	2397.74	2942.36	1559.45
23.	Sikkim	34.61	33.55	5.76
24.	Tamil Nadu	2388.81	2576.97	832.64
25.	Telangana	1147.73	1176.64	807.18
26.	Tripura	176.04	253.09	82.93
27.	Uttar Pradesh	1815.23	2125.81	597.80

1	2	3	4	5
28.	Uttarakhand	223.02	221.83	42.52
29.	West Bengal	3125.55	3384.69	415.51
30.	Andaman and Nicobar Islands	1.90	1.94	0.42
31.	Lakshadweep	0.06	0.10	0.00
32.	Puducherry	7.26	6.64	1.25
TOTAL		23374.31	26807.59	9379.65

Source: www.nrega.nic.in

Welfare schemes under the Ministry

2355. DR. VIKAS MAHATME: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the eligibility criteria for all the welfare schemes under the Ministry and the documents required;

(b) the welfare schemes under the Ministry which have a provision for online applications;

(c) the actions the Ministry is taking to increase awareness, application and enrolment of these schemes; and

(d) given that internet penetration is increasing day by day, the steps being taken to create a digital infrastructure for the schemes which do not have a provision for online application?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR):
 (a) and (b) For development of rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance, infrastructure development etc., The Ministry of Rural Development is implementing major rural development programmes namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment, Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) for self employment, Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) for rural housing, Pradhan